Supply of Basmati Rice to Abu Dhabi

*31. DR. SHYAM SUNDAR MOHA-PATRA;

SHRI V. GOPALSAMY:

Will the Minister of COMMERCE be pleased to state:

- (a) whether the CBl has registered a case against any STC officials for supply of spurious Basmati rice to Abn Dhabi Municipality;
 - (b) if so, what are the details thereof;
- (c) what are the names and designation of the officials involved in the racket;
- (d) whether these officials have been placed under suspension, if not, what are the reasons therefor; and
- (e) what steps are being taken 10 cleanse STC from corruption/mismanagement?

THE MINISTER OF COMMERCE (SHR1 ARJUN SINGH): (a) Yes, Sir. A case regarding attempt/conspiracy to cheat has been registered by the C.B.I. but no names have been mentioned.

- (b) and (c) The matter is still under investigation.
- (d) and (e) Action, if any, will be taken on the basis of findings of the investigation being carried out by CBI.

Payment of D.A. Instalments to the Central Government Employees

*32. SHRI BIR BHADRA PRATAP SINGH:

SHRI SYED AHMAD HASHMI:

Will the Minister of FINANCE be pleased to state:

- (a) what is the number of D.A instalments which have become due for payment to the employees of the Central Government at present;
- (b) by when these instalments are likely to be paid to the employees; and

(c) what are the reasons for the delay in the payment of these instalments?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (c) Consequent on the average index crossing 592 points at the end of July, 1985, an instalment of Dearness Allowance has become due for consideration w.e.f. 1-8-1985.

Payment of each instalment of Dearness Allowance to Central Government employees and relief to pensioners costs the exchequer approximately Rs. 70 crores and Rs. 8 crores per annum respectively. Therefore, the question of payment of each instalment of Dearness Allowance has to be considered carefully with regard to their impact on the economic situation and the budget. The question of sanction for payment of this instalment is receiving the attention of the Government. It is, however, not possible to indicate any time limit for taking a decision in this regard.

बिहार में भारतीय पटसन निगम द्वारा जूट उत्पादों की खरीब

*33. श्री कंसामपित निश्चः क्यां वस्त्र मंत्री यह बताने की कृपा करेंगे कि चालू वर्ष के दौरान बिहार में जूट उल्पाद्यों की खरीद के लिए भारतीय पटसन नियम कितनी राशि ग्रावंटन की गई है ग्रीर उसने बिहार में ग्रव तक कितने खरीद की केन्द्र खोले हैं?

बस्त मंत्रासय के राज्य मंत्री (क्षी क्रितीय प्रासन कान) मारतीय प्रयसन निगम उत्पादकों में कच्चा परसन खरीदता है न कि परसन उत्पाद । कच्चे परसन की खरीद के लिए बिहार में 38 खरीद केन्द्र हैं । इनमें से 26 केन्द्र भारतीय परसन निगम द्वारा और शेष बिहार राज्य सहकारी विपणन परिसंध द्वारा जलाए जाते हैं । किसी विशेष राज्य में कच्चे परसन की खरीद के लिए कोई विशेष राश्चि आवंटित नहीं की गई हैं । तथापि, भारतीय परसन निगम सरकार द्वारा निश्चत न्यूनतम सावधिक कीमत पर आफर की जाने वाली कच्चे परसन